

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No. CPC. 350/00174/2015
(O.A. 350/00246/2015)

Date of order: 22.1.2016

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

SISIR KUMAR MAJUMDAR

VS.

S. SEKHAR & ORS. (Water Resources)

For the Applicant : Mr. B.R. Das, Counsel

For the Respondents : Mr. B.B. Chatterjee, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Ld. Counsel for both sides are present and heard.

2. Ld. Counsel for the respondents brings to our notice communication dated 21.1.2016 by the Administrative Officer to the Regional Director, Central Ground Water Board, Eastern Region, Kolkata stating that the matter would require consultation with the DOP&T and the Ministry of Law & Justice before the proposal for DPC can be submitted to the UPSC and some time would be required for convening the meeting of the DPC.

3. As such, the respondents' Counsel has prayed for further three months time to comply with our direction.

4. The CPC is dropped with liberty to the applicant to get it revived if the order is not fully complied with within the aforementioned time. Notices issued, if any, are discharged.

(Jaya Das Gupta)
MEMBER(A)

(Bidisha Banerjee)
MEMBER(J)

SP